

(b) the date by which work will be started on the line?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). In view of the paucity in resources position, there is no proposal for taking up the above scheme at present.

Memo from Dakshin Railway Employees Union

1896. SHRI M. M. LAWRENCE: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government received a memorandum dated 21 September, 1982 submitted by the Dakshin Railway Employees Union to the Division Manager, Madurai Division of Southern Railway;

(b) if so, the salient points raised in the memorandum; and

(c) steps taken to settle the grievances?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (c). A memorandum dated 21st August, 1982 (not dated 21st Sep., 82) has been received. This memorandum deals with local issues relating to re-engagement of retrenched casual labourers, transfers of staff, payment of dues and retirement benefits etc. etc.

In accordance with Government's policy, Staff representations received from any source get due consideration and action, as considered necessary, is taken. The memorandum of the Dakshin Railway Employees Union, Madurai Division, Southern Railway, has also been dealt with within the framework of this policy.

Appointment of Director, Indian Institute of Advance Studies, Simla

1897. SHRI ANAND SINGH: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether appointment of the Director, Indian Institute of Advance Studies, Simla has been kept postponed for a long time;

(b) if so, the reasons thereof; and

(c) when Government propose to appoint its Director?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) and (b). In 1977, the Government decided to appoint a Committee to review the functioning of the Institute. Pending submission of its report by the Committee, it was decided that the appointment of a regular Director be kept in abeyance. Eventually, the Government decided in 1979 that the Institute should be wound up. This decision was later reviewed, and the Government decided that the Institute should continue to function subject to its programmes and activities being restructured and reorganised. The appointment of a new Director was kept in abeyance till the details of the reorganisation scheme were finalised.

(c) The new Director is to be appointed by the Governing Body of the Institute. Steps for his appointment would be initiated immediately after the Governing Body has been constituted.

First class bogies attached to Hatia-Chandigarh Express and Tata-Amritsar Express

1898. SHRI N. E. HORO: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that first class bogies attached to the Hatia-Chandigarh Express and the Tata-Amritsar Express are old and condemned ones in which neither the fans nor the lights work;

(b) whether it is also a fact that no dining cars are attached to these two trains resulting in the inconvenience to the travelling public; and

(c) what remedial steps are proposed to be taken to remove the grievances of the travelling public?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMEN-TARY AFFAIRS (SHRI MALLIKAR-JUN): (a) No. Coaches running on Hatia-Chandigarh Express and Tata-Amritsar Express trains are within the age group of 15-20 years and their condition is satisfactory including lights and fans. Maintenance of coaches at base stations at Tata and Hatia have been intensified and continuous monitoring is being done to ensure proper functioning of amenity fitting including fans and lights making up deficiencies due to Vandalism.

(b) Pantry car service already exists on Tatanagar-Amritsar Express between Tatanagar and Chunar. The catering requirements on this train between Chunar and Amritsar are met through static catering units, which is considered to be adequate. For Hatia-Chandigarh Express train, adequate arrangements have been made at stations enroute and this is working satisfactorily.

(c) Does not arise.

Number of illiterate children

1899. SHR. N. E. HORO: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) the number of people in the country who are illiterate and children receiving no education; and

(b) steps, so far, taken or proposed to be taken by Government to remove illiteracy from the people within a particular period of time?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE

(SHRIMATI SHEILA KAUL): (a) A statement showing State-wise number of illiterate persons in the country in all age-groups (including 0-4), according to the 1981 census, is attached.

(b) The following steps have been taken to remove illiteracy during the Sixth Five Year Plan:—

(i) Elementary Education (including adult education) has been made part of the Minimum Needs Programme.

(ii) Universalisation of Elementary Education and eradication of adult illiteracy have been included in the New 20-Point Programme.

(iii) Special central assistance is being given to the educationally backward States under the centrally sponsored scheme of non-formal education for elementary age-group children.

(iv) Emphasis is being laid on covering districts/areas Having literacy rate below the national average, under the centrally sponsored scheme of Rural Functional Literacy Projects and State Adult Education Projects. Of 243 districts 199 have already been covered.

Statement

(Figures in lakhs)

S.No.	State/UT	Provisional number of illiterates	Total
(1)	(2)		(3)
1.	Andhra Pradesh.	374.15	
2.	Assam . . .	*	
3.	Bihar . . .	516.80	
4.	Gujarat . . .	191.03	
5.	Haryana . . .	82.45	
6.	Himachal Pradesh	24.61	
7.	Jammu & Kashmir	43.96	
8.	Karnataka . . .	228.14	
9.	Kerala . . .	78.31	